

रेल मंत्रालय में उपमंत्री (श्री शाम नाथ)  
एक बयान सभा पटल पर रख दिया गया  
है। [देखिये परिशिष्ट ४६, अनुपत्र संख्या  
८।]

†[THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS (SHRI  
SHAM NATH): A statement is laid on  
the Table of the Sabha. See Appen-  
dix XLIX, Annexure No. 8].

#### PROMOTION OF COMMERCIAL CLERKS

\*112. SHRIMATI DEVAKI GOPIDAS:  
Will the Minister of RAILWAYS be  
pleased to state:

(a) whether some of the junior-  
most commercial clerks in the grade  
of Rs. 110—200 in Madurai Division  
of the Southern Railway have been  
promoted as Assistant Station Masters  
in grade of Rs. 130—280 superseding  
their seniors and without any test;  
and

(b) whether the seniors have  
appealed against that, and if so, what  
action has been taken to redress their  
grievances?

THE MINISTER OF STATE IN THE  
MINISTRY OF RAILWAYS (SHRI  
RAM SUBHAG SINGH): (a) No, Sir.

(b) Does not arise.

#### LOOT IN THIRD CLASS COMPARTMENT OF HOWRAH-DEHRADUN EXPRESS

\*113. SHRI FARIDUL HAQ ANSARI:  
Will the Minister of RAILWAYS be  
pleased to state:

(a) whether he has seen a report  
published in the 'Times of India' dated  
the 3rd August, 1964, about the loot-  
ing of passengers in a third class com-  
partment of the Howrah-Dehra Dun  
Express, near about Seohara Station  
on 1st August, 1964; and

(b) whether the news was correct,  
and if so, what are the details of the  
incident?

†[ ] English translation.

THE MINISTER OF STATE IN THE  
MINISTRY OF RAILWAYS (SHRI RAM  
SUBHAG SINGH): (a) and (b). Yes, Sir.  
On 1st August, 1964, train No. 62 Down  
Dehradun-Howrah Janata Express  
was stopped suddenly by someone pul-  
ling the alarm chain between Seohara  
and Bhagwara Railway stations. 6-7  
men armed with country-made pistols,  
knives and hockey sticks, immedi-  
ately boarded a third class compart-  
ment and looted 3 persons. One of  
the passengers who offered resistance  
to the dacoits sustained knife injuries  
and blows from hockey sticks. The  
injured person was sent to Morada-  
bad hospital for medical treatment.  
A case was registered under Section  
395/397 I.P.C. by the police and the  
case is under investigation.

#### IMPORT OF STEEL PRESSES FOR AUTOMOBILE INDUSTRY

\*114. SHRI P. ABRAHAM: Will the  
Minister of COMMERCE be pleased  
to state:

(a) whether Government have per-  
mitted the import of steel presses  
for fabricating certain essential equip-  
ment for the automobile industry; and

(b) if so, how much foreign ex-  
change has been released for this  
purpose?

THE MINISTER OF COMMERCE  
(SHRI MANUBHAI SHAH): (a) and  
(b). All vehicle manufacturers have  
been permitted to import and instal  
plant and machinery to complete the  
respective manufacturing programme.  
The machinery includes presses for  
pressing sheets metal parts; separate  
statistics regarding foreign exchange  
attributable to presses are not main-  
tained.

#### USE OF RESTAURANT CARS BY THIRD CLASS PASSENGERS

\*115. SHRI R. S. KHANDEKAR:  
Will the Minister of RAILWAYS be  
pleased to state:

(a) whether it is a fact that the  
third class passengers are not allowed  
to make use of the facilities of the